



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1155/2019

Date of Order: 07.11.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Smt. Suparna Neogi (Mukherjee) daughter of Late Ranjit Kumar Mukherjee, wife of Sri Siddhartha Neogi, aged about 41 years, residing at A-11, Satyajit Roy Sarani, P.O – Nabagram, Konnagar, District- Hooghly, Pin – 712246.

--Applicant.

Versus

1. Union of India, service through the General Manager, Eastern Railway, 17, Netaji Subhas Road, Kolkata – 700001.
2. Their Chief Personnel Officer, Eastern Railway, 17, Netaji Subhas Road, Kolkata – 700001.
3. The Senior Divisional Personnel Officer, Eastern Railway, P.O Howrah, District: Howrah – 711101.
4. The Divisional Railway Manager, Eastern Railway, P.O Howrah, District: Howrah – 711101.

--Respondents

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): Ms. T. P. Sinha, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

2. Ld. Counsel for the applicant prays for liberty to withdraw the O.A to file a comprehensive representation to the competent respondent authorities to cite relevant decision of the Hon'ble High Court in support of her contention.

3. Accordingly, the O.A is disposed of as withdrawn with liberty to the applicant to file comprehensive representation to the competent respondent authority annexing judicial decisions she wish to cite in her support, within a period of 4 weeks from the date of receipt of a copy of this order. In the event such representation is preferred by the applicant, the competent respondent authority shall consider the same in the light of the judgement and Railway Board's circular and pass reasoned and speaking order within a period of 3 months from the date of receipt of such representation.

4. It is made clear that we have not entered into the merits and, therefore, and all the points to be raised in the representation are kept open for consideration.

5. The present O.A accordingly stands disposed of as withdrawn.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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